

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100024/2009	State of Maharashtra C.B.I. A.C.B. MUMBAI Vs Ganesh V. Bhandari Others	SPP Ashok Bagoria Mane A-1 Shukla A-23
<u>REPLY/SAY</u>				
2	PMLA SPL CASE	100001/2014	The Deputy Director, Director of Enforcement, Mumbai. Vs Shri. Nikesh T. Shah and Ors.	SPP Ms.Sanjana Sharma
3	MISC APPLN CBI	100189/2020	Madhusudan Gangadhar Sonawane Vs State Through Dy.Sp. CBI	K.K. Sonawane
<u>APPEARANCE</u>				
4	SPL.CASE	100533/2020	STATE GOVERNMENT- CBI ACB Vs Surendran Gopalan Nair	
